

per recommendations of 3rd Pay Commission after consultation with Comptroller and Auditor General of India. Since the conditions of service of persons serving in Indian Audit and Accounts Department are framed by the Presidnet (and not by the Comptroller & Auditor General) but in consultation with the Comptroller and Auditor General of India and there was no decision of the President (Government in this case), the question of implementation of the alleged decision of the Comptroller & Auditor General for allowing Assistants' Grade to the Auditors in Indian Audit and Accounts Department does not arise.

Performance of Rural Bank, East Champaran

2998. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of FINANCE be pleased to state:

(a) is it a fact the performance of Rural Bank, East Champaran was not found satisfactory and change in the management was felt;

(b) whether the performance of Rural Bank, East Champaran, Motihari has improved after the transfer of the ex-Chairman of the said Bank; and

(c) if so, what is the statistical report?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAJ BAROT): (a) to (c). The former Chairman had been shifted for certain administrative reasons. Champaran Kshetriya Gramin Bank, Motihari operating in East and West Champaran districts has otherwise maintained a steady and satisfactory performance over the years as will be seen from the enclosed statement.

Statement

PROGRESS OF CHAMPARAN KSHETRIYA GRAMIN BANK, MOTIHARI

	<i>As at the end of December</i>			1980	<i>AS at the end of March 1981</i>
	1977	1978	1979		
Branches Opened	28	33	63	95	103
Deposit (Rs. Lakhs)	56.31	123.57	271.98	369.85	458.60
Advances (Out standing) (Rs. Lakhs)	52.71	133.73	294.19	397.73	588.43
No. of beneficiaries	7,727	16,315	29,502	40,920	44,369

अखिल भारतीय हस्तशिल्प बोर्ड

2999. श्री कुम्भा राम शर्मा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) अखिल भारतीय हस्तशिल्प बोर्ड की स्थापना कब हुई थी;

(ख) इसके चेयरमैन तथा निदेशक मंडल के अन्य सदस्य कौन कौन हैं;

(ग) बोर्ड का आर्थिक, संस्कृति और कला क्षेत्रों में क्या योगदान रहेगा; और

(घ) बोर्ड का क्षेत्राधिकार क्या है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री
खुरशीद आक्षम खां) : (क) नवम्बर,
1952.

(ख) तथा (ग) : 4 जून, 1980
से अखिल भारतीय हस्तशिल्प बोर्ड बन्द
हो गया है और अब एक संयुक्त
अखिल भारतीय हथकरघा तथा हस्तशिल्प
बोर्ड गठित किया गया है। अधिसूचना
सं० 1/1/81-ए आई० एच० एच० बी०
दिनांक 1 जुलाई, 1981 की एक प्रति
संलग्न है जिसमें बोर्ड के गठन और
साथ ही उस की भूमिका का उल्लेख
किया गया है। (ग्रंथालय में रखा गया
बेखिण संख्या एल० टी० 2775/81)

(घ) हथकरघा व हस्तशिल्प क्षेत्रों
का विकास।

Nationalisation of Banking Industry

3000. SHRI RAJESH KUMAR
SINGH: Will the Minister of FIN-
ANCE be pleased to state:

(a) whether there is any proposal
under the consideration of Govern-
ment to nationalise the banking in-
dustry in the country; and

(b) if not, the reasons thereof?

THE DEPUTY MINISTER IN
THE MINISTRY OF FINANCE
(SHRI MAGANBHAI BAROT):
(a) No, Sir.

(b) The Government had nation-
alised six Indian Private banks on
15th April, 1980 with demand and
time liabilities of over Rs. 200
crores. It has not been considered
advisable to nationalise smaller banks
which have limited and localised
operational role.

12.00 hrs.

RE. QUESTIONS OF PRIVILEGE ETC.

PROF. MADHU DANDAVATE
(Rajapur): Sir, I have given notice
of a Privilege Motion (*Interruptions*)

MR. SPEAKER: I have got it.

PROF. MADHU DANDAVATE:
Is it under consideration?

MR. SPEAKER: I have asked for
facts.

PROF. MADHU DANDAVATE:
There is a *prima facie* case for privi-
lege motion. In the House, when it
is established that there is a *prima
facie* case for a privilege motion,
straightaway it should go to the Pri-
vileges Committee.

MR. SPEAKER: I have to see.
I have to get the facts. I cannot take
it for granted. I have to see the facts
and then decide.

(*Interruptions*)

MR. SPEAKER: I am doing
what is needed.
(*Interruptions*)

PROF. MADHU DANDAVATE:
In addition to the evidence we had
given we have one more fresh evi-
dence. The *Maharashtra Times*
has published a photograph.

(*Interruptions*)

There is an additional evidence,
(*Interruptions*)

MR. SPEAKER: It is under my
active consideration. I have asked
for facts. Then I will decide. No,
no.

(*Interruptions*)

श्री अटल बिहारी वाजपेयी (नई
दिल्ली) : आज आप अनाउन्स कर दीजिये
किन किन माननीय सदस्यों ने प्रिविलेज
मोशन के नोटिस दिये हैं, मोशन क्या है
और आप क्या कार्यवाही उस पर कर
रहे हैं।